

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 2225  
(To be answered on the 3<sup>rd</sup> August 2015)**

**SECURITY OF AEROPLANES**

**2225. SHRI NANA PATOLE**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether the issue of security of aeroplanes in Mumbai air space has come up in the joint meeting of Airports Authority of India;  
(b) if so, the details thereof along with the steps taken by the Government for security of aeroplanes; and  
(c) the action taken by the Government to remove the encroachment and obstacles in the air space?

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(Dr Mahesh Sharma)**

---

**(a): No, Madam.**

**(b): Does not arise.**

**(c): Encroachment and obstacles in the flight path at any airport is dealt as per the provision of the Aircraft (Demolition of obstructions caused by Buildings and Trees etc.) Rules, 1994**

\*\*\*\*\*